

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

209. CP/297(MB)2023

IN THE MATTER OF

Mr. Pankaj Baradia

... Petitioner

Vs

Secure Source Technologies Private Limited

... Respondent

U/s 241(1), 242(2) of the Companies Act, 2013

Order Delivered on 22.05.2024

CORAM:

SHRI K. R. SAJI KUMAR
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Mehul Thakker (VC)

For the Respondent:

ORDER

On the request of the Counsel for the Petitioner, adjourned to **19.06.2024 for further consideration.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
K. R. SAJI KUMAR
Member(Judicial)

/Ziyaul/